

certain documents connected with these proceedings in order to enable him to submit his written explanation to the charge sheet. It was suspected that at the time of this inspection, this officer had substituted two important documents. With a view to recover these documents, a criminal complaint was filed in the Court of the District Magistrate, Ernakulam. It was subsequently decided not to pursue the case as the Special Police Establishment came to the conclusion that the evidence was not enough to sustain the charge.

Nagarjunasagar Dam

968. SHRI SITARAM KESRI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the original estimates for the Nagarjunasagar Dam and the actual expenditure so far incurred thereon;

(b) whether it is a fact that the total area of land brought under irrigation under the two canals of the Dam is less than even a fourth of the land likely to be brought under irrigation.

(c) whether it is also a fact that the execution of work of the canals on either side of the Dam has also not been completed according to schedule; and

(d) if so, the additional amount required to complete the project and whether necessary sanction has been given therefor?

THE MINISTER FOR IRRIGATION AND POWER (DR. K. L. RAO): (a) Against the sanctioned estimate of Rs. 91.12 crores, an expenditure of Rs. 129 crores has been incurred up to the end of January, 1968. The revised estimated cost of the Project is likely to be of the order of Rs. 160.00 crores.

(b) Yes, Sir.

(c) Yes, Sir.

(d) About Rs. 31 crores more are required to complete the Project. Cent per cent earmarked loan assistance, within the State Plan ceiling is being given to the State Government for the execution of the Project.

Vasectomy Operations

969. SHRI SITA RAM KESRI:
SHRI RAM SEWAK YADAV:

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government have received reports that persons not eligible have undergone vasectomy operations with a view to receive the financial benefits;

(b) whether such operations affect the health of the persons; and

(c) if so, the action Government propose to take to check such cases?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING & URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR):

(a) Yes, a few such reports have been received.

(b) No.

(c) Instructions for strict vigilance and supervision have been issued in this regard.

Execution of Gandak Project

970. SHRI SITARAM KESRI:
SHRI RAM AVATAR SHASTRI:
SHRI MRITYUNJAY PRASAD:
SHRI RAGHUVIR SINGH
SHASTRI:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the total estimated cost of the Gandak Project and the total expenditure incurred so far;

(b) whether work on the said project has been progressing according to the schedule;

(c) if not, the reasons for the delay; and